

(b) and (c). Do not arise.

Income Tax Incentive for Repair of House

461. SHRI R.M. BHOYE: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to work out suitable incentives under the Income-tax Laws for carrying out repairs and renewal of existing houses;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) No, Sir.

There is no such proposal under the consideration of Government at present.

(b) Does not arise.

(c) The deduction towards cost of repairs of existing houses is allowable under the existing provisions of the Income-tax Act.

Wasteland Development

462. SHRI R.P. DAS: Will the Minister of ENVIRONMENT AND FORESTS be please to state: The amount spent during 1985-86 and 1986-87 on waste-land development, and State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): An outlay of Rs. 32754 and 46333 lakhs was provided during 1985-86 and 1986-87 respectively for wasteland development. The statewise details are given below in the Statement.

STATEMENT

Outlays on Afforestation

Rupees in lakhs (rounded off)

S.No.	State/U.T.	Outlay 1985-86*	Outlay 1986-87*
1.	Andhra Pradesh	3240	3127
2.	Assam	1397	1826
3.	Bihar	1907	3738
4.	Gujarat	2105	2855
5.	Haryana	1184	1197
6.	Himachal Pradesh	1228	1704
7.	Jammu & Kashmir	581	851
8.	Karnataka	1749	1935
9.	Kerala	1169	1765
10.	Madhya Pradesh	2511	4139
11.	Maharashtra	2137	3698

1	2	3	4
12.	Manipur	217	260
13.	Meghalaya	502	570
14.	Nagaland	351	397
15.	Orissa	1332	1994
16.	Punjab	836	743
17.	Rajasthan	870	1574
18.	Sikkim	183	202
19.	Tamil Nadu	2514	3282
20.	Tripura	390	448
21.	Uttar Pradesh	3807	6257
22.	West Bengal	1400	2385
23.	A & N Islands	130	122
24.	Arunachal Pradesh	370	440
25.	Chandigarh	27	23
26.	Delhi	67	85
27.	Dadra & Nagar Haveli	54	48
28.	Goa, Daman & Diu	109	121
29.	Lakshdweep	4	4
30.	Mizoram	362	512
31.	Pondicherry	21	31
Total		32754	46333

*Include outlays of forestry sector and Rural Development Schemes.

Amount for Science and Technology

(b) if so, the State-wise details thereof?

463. SHRI MATILAL HANSDA: Will the Minister of PLANNING be pleased to state:

(a) whether Government have finalised the annual plan outlay for 1987-88 for development of Science & Technology for the different States; and

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): (a) Yes, Sir.